

<i>S No</i>	<i>Name of Colony</i>	<i>S No</i>	<i>Name of Colony</i>
1	2	1	2
	Road Rahubir Nagar (48 tenements)		Road, Shahdara (392 tenements)
20	Raghubir Nagar near Vishal Cinema (256 tenements)	33	Housing scheme at Sangam Park
21	1000 J J tenements at Najafgarh Road, Raghubir Nagar	34	Housing at Jahangirpuri (roads)
22	256 Sweeper tenements at Tilak Nagar	35	32 slum tenements at Srinivaspuri
23	Tilak Nagar (144 tenements)	36	Slum tenements at Ratan Nagar
24	Raghubir Nagar near Holy Child school (224 tenements)	37	Safai Basti
25	Slum and J J tenements at Kal-kajee	38	Shezada Bagh Industrial Complex
26	Slum tenements at Nehru Place	Central Fishing Harbour Authority	
27	slum tenements at Garhi	1734 PROF UMMAREDDY VENKATESWARLU Will the Minister of AGRICULTURE be pleased to state	
28	429 Slum tenements at Pant Nagar	(a) whether the Government propose to set up a "Central Fishery Harbour Authority",	
29	Sowa Nagar (Eight tenements)	(b) if so, the broad objectives thereof,	
30	Housing Scheme at Brahmpuri (120 tenements)	(c) whether any time bound programme has been drawn to establish the Authority, and	
31	Housing scheme at Jhilmil Colony		
32	Housing scheme at G T	(d) the place where it is proposed to be set up?	

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The proposal is under examination.

(b) The broad objectives of the proposed Authority would be to manage and maintain the major fishery harbours in the country.

(c) Since the matter is still under examination, it is not possible to indicate a time-frame for setting up the Authority.

(d) The location of the headquarters of the Authority has not yet been decided.

[*Translation*]

Filling up of reserved posts in Barauni Oil Refinery in Bihar

1735. SHRI LALIT ORAON: Will the

Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of sanctioned posts of class I, II, III and IV in Oil Refinery, Barauni of Bihar and the number of posts out of them reserved for Scheduled Castes and Scheduled Tribes;

(b) the number of posts reserved for Scheduled Casts and Scheduled Tribes in Class I, II, III and IV lying vacant; and

(c) the time by which these are likely to be filled up?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) According to Indian Oil Corporation Ltd., the sanctioned posts in various groups at Barauni Refinery are as follows:-

<i>Classification of posts</i>	<i>No. of Sanctioned posts</i>	<i>No. of SCs/STs in position</i>	
		<i>SC</i>	<i>ST</i>
Group A			
(Grade A to H)	455	19	12
Group B			
(Grade VIII)	92	10	1
Group C			
(Grade II to VII)	1997	223	46
Group D			
(Grade I)	208	24	3